



**OFFICIAL RULES FOR THE SURANA & SURANA INDIA ROUNDS OF
THE 31ST STETSON INTERNATIONAL ENVIRONMENTAL MOOT COURT COMPETITION – 2026-27
On Campus Rounds : December 03-05, 2026**

India Rounds - Competition Dates Revised to Dec 3rd - Dec 5th, 2026
{modified from Dec 4th – Dec 6th, 2026}

The Surana & Surana India Rounds Will Be Conducted On Campus (In Person). The India Rounds Administrators Reserves The Right To Modify Or Supplement The Rules For Any Reason.

1. These rules (modified to an extent from the rules of International rounds) shall be the official rules for the Surana & Surana India Rounds of the 31st Stetson International Environmental Moot Court Competition - 2026-27. The **India rounds** rules are complementary to the International Rules. Details not specifically mentioned may be referred from the International rules.
2. However, for advancing the top teams to the International Finals from the **India Rounds** Organizing Committee are guided by the INTERNATIONAL RULES ONLY. The said rules may be downloaded from <http://www.stetson.edu/law/international/iemcc/>
3. The 2026-27 Stetson (**India Rounds**) will have teams from **India & Nepal**.
4. The “**Surana & Surana India Rounds - 31st Stetson International Environmental Moot Court Competition**” is an **In Person** round to be held at the campus of **Rajiv Gandhi National University of Law, Punjab, Bhadson-Patiala Rd, Sidhuwal, Kishanpur urf Bakhshiwala, Punjab 147 006, India**.
5. The competition will be held in **English language**.
6. **Team Composition**
 - a. Each team can have two speakers and one researcher. Not more than two additional members (total 5) may be part of a team. Additional members will not participate in the proceedings. All members will be awarded participation certificates. **Additional members will be given only participation certificates, even if their teams win in any category.**
 - b. Team Participating in the **India Rounds** from the Host School will be guided by Rule **B. 1 (e)** of the International Rules.
 - c. **IMPORTANT** - Only **3 members** each from the **top teams** shall be eligible to participate in the International rounds. Teams that have up to 5 members in the **India Rounds** cannot claim the right to participate in the International rounds for the additional members. Teams are required to mention clearly the name of the additional members in the registration form. Please read International Round Rules carefully.

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- d. Only two team members may present arguments or otherwise participate in any particular round (all three may argue during the competition, but only two may argue in any particular round).
- e. Institutions that are using the Stetson 2026-27 Compromis in the selection rounds for choosing the participants of **India Rounds** may inform the Administrators about the number of teams / members that participated in the selection rounds.

(Refer to IEMCC Rules J. MISCELLANEOUS 1. Use of Problem)

7. Rounds

- i. **Prelims:** Every team will argue at least once for Applicant as well as Respondent in the Preliminary rounds. Memorial score will be added to the Oral score in both the Preliminary rounds only. The sixteen / eight highest-ranking teams from the Preliminary Rounds will advance to the Octa Final / Quarter Final Rounds.

The advancement to Octa / Quarter Final will be decided on

- a. Win points
 - b. Win points + Aggregate
 - c. Win points + aggregate (in case of tie minus memorial scores)
- ii. **Octa / Quarter / Semi Finals:** The teams will be power protected. The highest-ranking team will argue against the lowest-ranking team. The highest-ranking teams will pick lots for choosing the side of argument.

The time limit is 30 minutes per team for Preliminary, Octa final & Quarter final and 45 minutes per team for Semi Finals and Final round. The time covers oral arguments and rebuttal. The Octa, Quarter and Semi Final rounds are knockout rounds.

8. Oral argument

- i. The Judges will **NOT** announce the results after each oral round. They may be requested to provide a short oral critique at the end of each round
- ii. The administrator(s) will announce the result shortly after the completion of all Preliminary rounds. Results of the Octa Final / Quarter Final / Semi Final rounds will be announced shortly after the rounds. The Final results and the winners of different categories of prizes will be announced only during the Valediction ceremony.
- iii. For Best Student Advocate award points scored from Preliminary rounds alone will be counted.

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9. Judges

There will be a minimum of two judges for the Preliminary / Octa Final / Quarter Final rounds. There will be a minimum of 3 judges for the Semi Finals and Final. In the absence of the Third judge the average marks of the two judges would be the score of the third judge.

10. Memorials

- i. The rules concerning the memorials format and page / word limit are same as that of the International Rounds, which can be found in the International rules and regulations available at <http://www.stetson.edu/law/international/iemcc/>
- ii. Memorials (soft copy) should have front and back covers as follows (for **India Rounds**) :
Applicant - Light Blue cover ; **Respondent** - Light Red cover.
- iii. Each memorial must include the following sections, in the order listed : front cover page, table of contents, index of authorities, questions presented, statement of jurisdiction, statement of facts, summary of argument, argument with point headings, conclusion, signature block and affidavit.
- iv. **Use of generative AI tools** - If teams choose to use generative AI tools to assist with creating the content of their memorial, they are fully responsible for ensuring that no fictitious, fabricated, or non-existent facts, information, quotations, and/or sources are included. The Competition Committee / India Rounds Organizing Committee will oversee a review, separate from the memorial grading, that examines the legitimacy of every source cited. Memorials found to contain any such inaccuracies will receive significant penalties, up to and including disqualification.
- v. Soft copies of **either Applicant or Respondent** memorials are required to be submitted (complete files containing all parts of memorials) by **16th November 2026, 5.00 p.m. EST (Eastern Standard Time) equivalent to 17th November 2026, 3.30 a.m. IST (Indian Standard Time)** for purpose of evaluation using the link and fill-in all required details & upload the team's Memorial(s) https://stetsonlaw.formstack.com/forms/iemcc_memorial_submission , or by using the portal on the Stetson IEMCC website, at <https://www.stetson.edu/law/international/iemcc/>.
- vi. In addition to the memorial, each team must provide a **separate affidavit**. The affidavit is provided in the memorial submission portal. The affidavit must be completed at the same time the memorial is submitted.

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- vii. Team's Identification Number will be assigned by the India Rounds organizers **"2026-27 IEMCC Memorial XXXX" - India Rounds** (where XXXX is the team's assigned identification number, Refer Clause 13 i).
- viii. Soft copies of **both** Applicant & Respondent memorials for the **India Rounds** are to be submitted on registration (only 2 complete files containing all parts of memorials) and is to be sent by e-mail latest by **17th November 2026, 5.00 p.m. IST** for the purpose of evaluation in MS Word (.doc or .docx) format to mootcommittee@rgnul.ac.in with a copy to ai@lawindia.com.
- ix. Late submissions for India Rounds will attract penalty of **3 points** per memorial for each day of delay upto **19th November 2026 5.00 p.m. IST**.
- x. No changes may be made to any written pleading once it has been submitted to INDIA Round. A written pleading submitted to the International Finals must be an exact copy of the written pleading submitted to the INDIA Rounds.
- xi. Memorial scores will be added to the individual oral scores during the Preliminary Rounds for declaring the winners. Memorial scores will not be added at the knockout stage. (Octa Final, Quarter Final, Semi Final & Final).

11. Live Streaming of the Finals

The organisers will arrange for the live streaming of only the finals of the competition through the YouTube link to be provided by Surana & Surana.

12. Decision of the Judges will be Final and Binding in all

13. Registration

- i. Online registrations will be open from **9th September 2026**. Teams must **register online** latest by **15th November 2026** at www.moot.in. Participants will receive an approval as confirmation of their online registration & participation from time to time as and when they register. Participants will be allotted an Identification number or Team code once registration is approved which will be used for Submission of Memorials.
- ii. A scanned copy of the approval letter duly signed by any of the following: Faculty-in-charge of MCS/MCA, Registrar, Principal, Dean, Director, Chancellor or Vice-Chancellor on the letter head of the participating college / institution / University is required to be uploaded during the online registration process. The letter must contain names, year / semester of study of the participants. Alternatively, teams may get the signature of any of the aforementioned persons under their official

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seal on the registration form itself appended below. Registrations without the registration form / approval letter from the college / institution / University as mentioned above is not valid. Only one approved team from a college / institution / University would be eligible to participate.

- iii. In light of the Competition's interest in encouraging greater participation and subject to approval of the **India Rounds** coordinator and the Competition Committee, a single team may consist of students from different schools. (Refer to IEMCC Rules C. Team Composition), subject to any / other additional team would not register & participate from the particular / same institution. i.e., students from same institution shall not be allowed to participate in two different teams.
- iv. In addition to the online registration as mentioned above, teams must ensure that duly filled in scanned form / letter is electronically mailed to the Host institution latest by **15th November 2026** with subject "*SURANA & SURANA INDIA ROUNDS - 31st STETSON INTERNATIONAL ENVIRONMENTAL MOOT COURT COMPETITION 2026-27 - REGISTRATION*" mootcommittee@rgnul.ac.in with a copy to ai@lawindia.com.

14. International Finals

The Top Three or more teams (from India Rounds) subject to the fulfillment criteria of the International Rules and as approved by the Competition Committee, Stetson IEMCC based on number of participants will represent the International finals from **April 14th - April 17th, 2027** at Stetson University College of Law, 1401 61st Street South, Gulfport, Florida 33707, USA.

15. Registration Fee

- a. All teams wishing to participate in the **India Rounds** shall be required to pay a base registration fee of **Rs. 5,900 (Rs. 5,000 + Rs. 900 @ 18% GST ; Rupees Five Thousand Nine Hundred Only)** on or before **16th November 2025**.
- b. The Registration Fee is to be paid through any of the option given below:
 - i. https://rgnul.lsacademia.in/lsa_rgnul/eventPortal/loginFrom.jsp ->Menu ->Applying For ->31st Stetson-India Rounds ->Click to Register (enter details) -> select Registration Fee
 - ii. Pay fee vide Debit card / Credit card / Internet banking / UPI is available on RGNUL Punjab website

Fee once paid will not be refunded
- c. Payment reference number, date of payment must be mentioned and a scanned copy of the payment receipt also have to be attached and sent to mootcommittee@rgnul.ac.in. Only then will the registration be deemed to be complete.

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16. Accommodation & Transport for India Rounds

- a. Accommodation will be provided by RGNUL Punjab, only during the period of the Competition i.e., **Dec 3rd, 2026 (12.00 pm IST) till Dec 5th, 2026 (5.00 pm IST) {modified from Dec 4th, 2026 (12.00 pm IST) till Dec 6th, 2026 (5.00 pm IST)}**.
- b. The name and mobile number of the student volunteers in charge of transport / accommodation will also be made available after finalization. Teams should fill in their travel plan in the sheet available on **ANNEXURE B** positively and send the scanned copy by **5.00 PM on 20th November, 2026** via email mootcommittee@rgnul.ac.in.
- c. Separate lodging arrangements for boys & girls shall be strictly enforced in the allocated rooms. However, common areas will be available for all participants to utilize for preparation purposes.
- d. To facilitate convenient travel, shuttle services will be provided to transport participants between their designated accommodation and the college campus. The specific schedule and pick-up / drop-off locations for the shuttle services will be communicated to registered participants closer to the competition date.
- e. Extra members over and above the prescribed number of upto 5 members will not be entertained and accommodated under any circumstances.
- f. *Misbehavior of any sort by the participants will be dealt very seriously and will lead to disqualification.*

17. Administrators

The Administrators' decision shall be final in all matters concerning the competition.

India Rounds Administrator:

Mr. Preetam Surana

Partner - Dispute Resolution & Head - Academic Initiatives

Surana & Surana International Attorneys

Chennai 600 004

eMail: ai@lawindia.com

Administrator In-charge:

Dr. Ivneet Kaur Walia

Registrar (Officiating)

Rajiv Gandhi National University of Law, Punjab

eMail: mootcommittee@rgnul.ac.in



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Co-Administrator In-charge:

Dr. Jaswinder Kaur

Assistant Professor & Co-ordinator, Moot Court Committee

Rajiv Gandhi National University of Law, Punjab

eMail: mootcommittee@rgnul.ac.in

Any clarifications regarding Online registration you may please contact

Mr. A D Johnson Christy

Manager - Special Projects

Surana & Surana International Attorneys

eMail: ai@lawindia.com ; Ph: +91 44 2812 0000 ; Cell: +91 74483 76000



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IMPORTANT DATES

Start of Online Registration	09 September 2026
Last date for Online Registration	15 November 2026
Last date for receiving soft copies of Reg Form / approval letter by eMail	15 November 2026
Last date to pay Registration Fees for India Rounds	15 November 2026
Submission of electronic copies of Memorials to Stetson University , along with separate Affidavit	16 November 2026, 5.00pm EST (equivalent to 17 November 2026, 3.30am IST)
Submission of electronic copies of memorials to India Rounds : Rajiv Gandhi National University of Law, Punjab	17 November 2026, 5.00 pm IST
Last to send Travel Plan for India Rounds	20 November 2026
India Rounds	
Orientation of teams	03 December 2026 (Modified from 04 December 2026)
Prelims, Octa Finals / Quarter Finals	04 December 2026 (Modified from 05 December 2026)
Semi Finals & Finals	05 December 2026 (Modified from 06 December 2026)
Stetson International Finals (Florida USA) - Championship Rounds	14 - 17 April 2027

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DATE:

REGISTRATION FORM / APPROVAL LETTER
(Please fill in capital letters)

UNDERTAKING

1. We hereby state that our participation complies with the rules and regulations of the competition.
2. We certify that the materials which are being /will be submitted are prepared by us and shall indemnify the organizers for any claim or dispute arising out of the further use and exhibition of these materials.

(All details must be provided on the form or can be typed on the participating Institutions letterhead)

Name of the Institution:

Address:

Institution E-mail:

Ph:

Name of the participant	Gender	Date of Birth	Course	Year / semester	Signature
1.					
2.					
3.					
4. Additional member 1					
5. Additional member 2					
Teams preferred eMail ID / Phone No. for communication					

(Signature & Seal of the Head of the Institution)

Duly filled, scanned form / letter to be emailed latest by 15th November 2026

eMail letter to : India Rounds mootcommittee@rgnul.ac.in with copy for both rounds to ai@lawindia.com



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Travel Plan (Annexure B)

NAME OF INSTITUTION –

TEAM CODE -

ARRIVAL DETAILS

- a. **Mode of Arrival: Train / Air / Bus** _____
- b. **Train No./Bus No./Flight No.** _____
- c. **Estimated Time of Arrival** _____

DEPARTURE DETAILS

- a. **Mode of Arrival: Train / Air / Bus** _____
- b. **Train No./Bus No./Flight No.** _____
- c. **Estimated Time of Departure** _____

ANY OTHER DETAILS:

NOTE: This travel form should be mailed at mootcommittee@rgnul.ac.in by 05:00 PM IST on/before 20th November, 2026